

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:209
ANSWERED ON:05.08.2013
EMPLOYMENT TO DIFFERENTLY ABLED PERSONS
Nagar Shri Surendra Singh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the State-wise details of the number of differently-abled persons belonging to SC/ST/OBC categories registered in employment exchanges in the country especially in Gautam Budh Nagar and Bulandshehr districts of Uttar Pradesh including other backward areas of the country at present;
- (b) the details of the people especially belonging to the above categories provided employment during each of the last three years and the current year;
- (c) whether the reserved quota for the above categories is duly filled on regular basis;
- (d) if so, the details thereof during the said period;
- (e) if not, the reasons therefor; and
- (f) the efforts being made by the Government to fill up the reserved quota of the above-mentioned categories?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a) & (b) State-wise total number of differently-abled job seekers including SC/ST/OBC categories registered with employment exchanges in the country and those that got placement through employment exchanges during the last three years is at Annex. The figures for Uttar Pradesh included those for Gautam Budh Nagar and Bulandshehr districts.
- (c) to (f) Section 33 of the Persons with Disabilities (Equal Opportunities Protection of Rights and Full Participation) Act, 1995 provides for 3% reservation for persons with disabilities in identified posts in government establishments including public undertakings. A Special Recruitment Drive was launched in 2009 to fill up the backlog of reserved vacancies identified for persons with disabilities, and as per the information received from 70 Ministries / Departments, 1903 backlog vacancies were filled-up up to June, 2011